## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS), TIS HAZARI, DELHI

## OFFICE OF CHAIRPERSON (ELECTION COMMITTEE), DBA ELECTIONS-2024

No.	/EC/DBA/2024
LAU.	

Dated 09.09.2024

To, Ld. Officer In-charge, Security/BMC Branch, Tis Hazari Courts, Delhi.

Respected Sir,

I am directed to request you that in terms of Minutes of Meeting dated 05.09.2024 under the Chairmanship of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, certain points of concern/requirements of the agencies, which has been awarded the work of preparation of proximity card, as communicated to Headquarter, was considered. The relevant portion of the said minutes are as under:-

AGENDA	MINUTES
Implementation of Proximity Setup at District Courts, Tis Hazari Courts, Delhi.	The requirements relating to security of equipments installed as well as the necessary permissions/issuance of passes/Id cards as the case may be, in relation with the staft/personnel of the agency, to be looked after by BMC/Security Branch in consultation with the Election Committee and the agency.

In view of the above, necessary directions to the staff concerned are solicited in order that the above arrangements are made at the earliest, in consultation with the agency as well as the Election Committee.

les chairman

(el chairman

DBHC 2019)

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Yours Sincerely,

Harish Sharma

Nodal Officer, Election Committee, Delhi Bar Association 2024 No. 5106 / /EC/DBA/2024

## Copy to-

1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.

3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.

4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

Nodal Officer, Election Committee Delhi Bar Association 2024